NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 89/ BB/ 2017	-	For filing rejoinder	Rule-6 of IB.	High Sana Resources Pvt. Ltd., Vs Aspira Digital India Pvt. Ltd.

NAME (IN CAPITAL) SL. & PHONE NUMBER NO.

SIGNATURE

REPRESENTATION TO WHOM

Lon Respondent

(1) Abhicash V.

Adv. For Politioner.

For Pooregya & by Ad.

For Petitionea Acculary

ORDER

Counsel for Petitioner/Operational Creditor is present. PCS for Respondent/ Corporate Debtor is also present. Heard Counsel for Petitioner/Operational Creditor. Heard PCS for Respondent/ Corporate Debtor in part. For continuation list it on 08/03/2018.

Member (T)

Member (J)